

would like to draw the attention of the august House that such incidents should be checked and if the police are found guilty, stringent action should be taken against them.

**SHRI RAM PRASAD SINGH** (Bikramganj): Mr. Speaker, Sir, I would like to draw the attention of the House to a very important matter that the historic ground of Chausaka consisting of 3 acres of land where a battle took place between Sher Shah Suri and Humayun in 1536 has been shown in the maps as under the control of Central Government. That is why the Government of Bihar does not look after that land. The result is that people have been encroaching upon it. I would like the Government to raise a boundary wall around it and since it happens to be a historical battle-field, a Sainik school should be set up there.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): I will enquire about the incident which just now the hon. Member has mentioned.

**MR. SPEAKER:** He has just asked to enquire about it and take proper action.

**SHRI M.M. JACOB:** I will take action if there is anything necessary.

**MR. SPEAKER:** Mr. Prasad, you did not ask for it. He was on the verge of saying that he would inform.

**SHRI MOHAMMAD YUNUS SALEEM:** It is a very serious matter. If prompt action is not taken, it may develop into a more serious situation.

**SHRI HARCHAND SINGH (Ropar):** The Government of India has announced a sup-

port price of wheat at Rs. 250/- per quintal. The increase in the price by Rs. 25/- per quintal as against last year's is welcome. However, there is a strong case for further increasing the support price or providing bonus to the farmers, who bring their produce in the open regulated markets and sell to the Government agencies due to the following reasons:-

*Increased cost of production of wheat*

The prices of fertilisers were increased by 30 per cent in the last year. Similarly the prices of pesticides, weedicides and labour etc. also increased and the farmers had to resort for increased diesel consumption and to non availability of electricity at certain times. The cost of production of wheat may be around Rs. 300/- per quintal.

*Parity with wholesale price index and aggregated input price index*

With base year as 1970-71 for the wholesale price index, the parity price of wheat may work out to be more than Rs. 400/- per quintal. Similarly, the parity price with the aggregated input price index may be around Rs. 350/- per quintal.

*Last year's experience of procurement by Government agencies*

The production of wheat in the Punjab State in 1989-90 was 116.81 lakh tonnes. The arrival of this produce in the market in 1990-91 was 70.76 lakh tonnes. In 1990-91 the production of wheat increased to 121.55 lakh tonnes. Evidently the arrival in the market starting from April 1991 onwards should have been more as compared to last year. However, the actual arrival in 1991-92 is around 63 lakh tonnes. This means there is a shortfall of about 8 lakh tonnes. This is due to the reason that the prices prevailing before the harvest of wheat crop were Rs. 315/- per quintal. Immediately the farmers sold

their produce in the market. The prices again rose and throughout the year the prices have been ruling between Rs. 310/- and Rs. 375/- per quintal. Therefore, the expectations of the farmers are for the prices ranging between this range.

MR. SPEAKER: You make a very short statement. You are reading.

[*Translation*]

SHRI HARCHAND SINGH: Mr. Speaker, Sir, there is a great turmoil in Punjab, people are in great difficulty. After putting in hard labour they have produced wheat but the hon. Minister or Agriculture has fixed the procurement price of wheat at Rs. 250/- per quintal. It should be increased to Rs. 350/- per quintal. Yesterday, several thousand people from Punjab had come here. Therefore, I urge you to pay attention to it.

SHRI SANTOSH KUAMR GANGWAR (Bareilly): Mr. Speaker, Sir, I am very thankful to you. I would like to draw your attention to the fact that a firm took Rs. 100/- crores from two nationalised bank for one and the same purpose though it had no goodwill. Sir, the Vijaya Bank and the Indian Bank.....(*Interruptions*)

[*English*]

MR. SPEAKER: I am not allowing this kind of a thing.

(*Interruptions*)

MR. SPEAKER: This is not a court. Please take your seat now. Not like this.

SHRI G.M.C. BALAYOGI (Amalapuram): In my constituency, nearly two lakh fisherman are facing lot of social and economic problems in their daily walks of life. Even after independence also, this community has not been provided the minimum

requirements like drinking water, roads, hospitals, education to their children etc. and also small pucca houses even though the Government is earning crores of rupees through their profession and is getting good foreign exchange. The Government of Andhra Pradesh has recommended unanimously that the fishermen and washerman communities be included in the list of Scheduled Tribes.

The matter was also represented by me and other important leaders of their communities and also the other Members of Parliament in the House, and also to the Prime Minister. So far the Government has not taken any initiative and action for inclusion of their castes in the list of Scheduled Tribes.

Hence I urge upon the Government, through the Hon. Speaker, to take immediate and necessary steps for implementing their requests.

DR. K.D. JESWANI (Kheda): In the last Parliament session while talking on the law and order situation in the country I had brought to the attention of the House the deteriorating situation in Gujarat and particularly in Gujarat being a border area where Pakistani infiltrating and smuggling on the sea coast are rampant during those days.

Subsequently, may be because of that, just in the last month the hon. Minister for Home Affairs visited that area and he also posed lot of cries about the whole affair. Just immediately after his visit, on 23.2.92 there was a very big mishap when a notorious smuggler Shri Harun was arrested under a smuggling offence near Khanodia near Jamnagar by the Custom offices, and was being brought to Jamnagar..... (*Interruptions*)

MR. SPEAKER: Why do you not write to the Minister? This is a matter which should